

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO.†\*23**

**TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2016/ASHADHA 28, 1938 (SAKA)**

**CYBER SECURITY**

**†\*23. SHRI CHANDRA PRAKASH JOSHI:  
SHRI VISHNU DAYAL RAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of incidents of cyber attacks and cyber crimes reported along with the estimated loss suffered therein during each of the last three years and the current year, State-wise;**

**(b) the details of instances of misuse of social media for radicalisation and propagating terrorism reported during the said period, State-wise;**

**(c) the number of social media accounts shut down during the said period;**

**(d) the details of mechanism put in place to monitor the social media to thwart such nefarious activities; and**

**(e) the measures taken by the Government to ensure safety of security forces and other intelligence agencies from cyber attacks and impart training to deal with cyber crimes along with the action plan for an effective cyber security strategy in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (e): A Statement is laid on the Table of the House.**

**\*\*\*\*\***

**STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.\*23 FOR 19.07.2016.**

**(a) & (b): The details of registered incidents of cyber-attacks and crimes including misuse of social media for radicalisation and propagating terrorism for the years 2013, 2014 and 2015, state-wise, are at Annexure-I. The details of cyber attacks for the years 2013, 2014 and 2015, country-wide, are at Annexure-II.**

**(c): The details of URLs of social media websites blocked during the years 2013, 2014 and 2015 under Section 69A of Information Technology Act, 2000 are 13, 10 and 587 respectively. Further, 533, 432 and 632 URLs of social media websites were also blocked in compliance with the directions of various competent Courts during the years 2013, 2014 and 2015 respectively.**

**(d): Government takes action under Section 69A of Information Technology Act, 2000 for blocking of social media websites/specific Web pages with objectionable contents, whenever requests are received from designated nodal officers or upon Court orders. Government also blocks any information generated, transmitted, received, stored or hosted in any**

**L.S.S.Q.NO.\*23 FOR 19.07.2016**

**Computer Resource in the interest of Sovereignty and Integrity of India, defence of India, security of the State, friendly relations with foreign States or public order or for preventing incitement to the commission of any cognizable offence relating to above.**

**(e): With a view to ensure safety of security forces and intelligence agencies from cyber attack/cyber crimes Government issues alerts and advisories regarding latest cyber threats and countermeasures on regular basis. The Indian Computer Emergency Response Team (CERT-In) conducts regular training programmes in the areas of cyber security, conducts mock drills to enable assessment of cyber security posture and preparedness of organizations and critical sectors of Government. The centre also makes efforts towards establishing the “Botnet cleaning and Malware Analysis centre” to detect and clean infected systems in the country. The Government has put in place a training mechanism for law enforcing agencies through its cyber training centres across the country.**

\*\*\*\*\*

Statement with reference to Lok Sabha Starred question no 23 for reply on 19/07/2016 regarding Cyber security

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under total cyber crimes during 2013-2015

SL	State/UT	2013						2014*						2015*					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	651	-	-	313	-	-	282	90	9	236	116	10	536	139	19	522	197	23
2	Arunachal Pradesh	10	-	-	5	-	-	18	0	0	2	0	0	6	5	0	4	4	0
3	Assam	154	-	-	2	-	-	379	22	1	351	22	1	483	84	11	457	83	11
4	Bihar	139	-	-	229	-	-	114	15	1	111	17	1	242	59	1	1567	116	1
5	Chhattisgarh	101	-	-	50	-	-	123	58	0	105	83	0	103	93	19	99	115	29
6	Goa	58	-	-	11	-	-	62	5	1	14	9	2	17	5	0	5	3	0
7	Gujarat	77	-	-	65	-	-	227	71	0	174	109	0	242	119	0	272	310	0
8	Haryana	323	-	-	194	-	-	151	62	3	121	101	4	224	87	2	205	189	2
9	Himachal Pradesh	28	-	-	13	-	-	38	14	0	16	36	0	50	26	1	38	28	1
10	Jammu & Kashmir	46	-	-	16	-	-	37	3	0	4	3	0	34	7	0	12	9	0
11	Jharkhand	26	-	-	20	-	-	93	24	0	57	29	0	180	37	3	172	41	5
12	Karnataka	533	-	-	104	-	-	1020	118	2	372	177	2	1447	186	3	293	264	3
13	Kerala	383	-	-	169	-	-	450	168	12	283	209	13	290	219	8	191	267	8
14	Madhya Pradesh	342	-	-	177	-	-	289	237	6	386	386	15	231	143	4	230	221	5
15	Maharashtra	907	-	-	603	-	-	1879	445	3	942	641	3	2195	438	2	825	720	4
16	Manipur	1	-	-	0	-	-	13	1	0	3	1	0	6	0	0	0	0	0
17	Meghalaya	17	-	-	0	-	-	60	11	0	12	12	0	56	17	1	20	18	2
18	Mizoram	0	-	-	0	-	-	22	4	0	4	4	0	8	11	8	18	11	10
19	Nagaland	0	-	-	0	-	-	0	1	0	0	1	0	0	0	0	0	0	0
20	Odisha	104	-	-	62	-	-	124	17	0	17	17	0	386	65	0	110	90	0
21	Punjab	156	-	-	133	-	-	226	62	7	159	73	7	149	64	17	136	95	24
22	Rajasthan	297	-	-	151	-	-	697	161	7	248	248	8	949	185	10	295	280	11
23	Sikkim	0	-	-	0	-	-	4	0	0	2	0	0	1	1	0	1	1	0
24	Tamil Nadu	90	-	-	97	-	-	172	23	3	120	28	5	142	77	6	125	88	8
25	Telangana	-	-	-	-	-	-	703	61	1	429	80	1	687	105	15	430	136	25
26	Tripura	14	-	-	13	-	-	5	0	0	1	0	0	13	0	0	8	0	0
27	Uttar Pradesh	682	-	-	602	-	-	1737	267	7	1223	383	8	2208	789	89	1699	1375	112
28	Uttarakhand	27	-	-	6	-	-	42	21	0	39	37	0	48	15	5	23	16	7
29	West Bengal	342	-	-	209	-	-	355	79	2	212	90	2	398	154	0	287	170	0
	<b>TOTAL STATE(S)</b>	<b>5508</b>	<b>-</b>	<b>-</b>	<b>3244</b>	<b>-</b>	<b>-</b>	<b>9322</b>	<b>2040</b>	<b>65</b>	<b>5643</b>	<b>2912</b>	<b>82</b>	<b>11331</b>	<b>3130</b>	<b>224</b>	<b>8044</b>	<b>4847</b>	<b>291</b>
30	A & N Islands	18	-	-	3	-	-	13	2	0	5	3	0	6	4	0	2	4	0
31	Chandigarh	11	-	-	9	-	-	55	24	6	45	24	8	77	17	4	22	20	4
32	D&N Haveli	0	-	-	0	-	-	3	0	0	1	0	0	0	1	0	0	1	0
33	Daman & Diu	1	-	-	2	-	-	1	1	0	2	2	0	1	0	0	0	0	0
34	Delhi UT	150	-	-	41	-	-	226	49	5	56	57	5	177	53	3	53	55	3
35	Lakshadweep	0	-	-	0	-	-	1	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	5	-	-	2	-	-	1	0	0	0	0	0	0	1	3	0	1	4
	<b>TOTAL UT(S)</b>	<b>185</b>	<b>-</b>	<b>-</b>	<b>57</b>	<b>-</b>	<b>-</b>	<b>300</b>	<b>76</b>	<b>11</b>	<b>109</b>	<b>86</b>	<b>13</b>	<b>261</b>	<b>76</b>	<b>10</b>	<b>77</b>	<b>81</b>	<b>11</b>
	<b>TOTAL (ALL INDIA)</b>	<b>5693</b>	<b>-</b>	<b>-</b>	<b>3301</b>	<b>-</b>	<b>-</b>	<b>9622</b>	<b>2116</b>	<b>76</b>	<b>5752</b>	<b>2998</b>	<b>95</b>	<b>11592</b>	<b>3206</b>	<b>234</b>	<b>8121</b>	<b>4928</b>	<b>302</b>

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Note

\*(\*) includes SLL offences also along with the IT Act and IPC Crimes.

Data provisional for the year 2015 as clarification from some States/UTs

Statement with reference to Lok Sabha Starred Question No. 23 for reply on 19/07/2016 regarding Cyber Security

Year-wise break-up of nationwide Cyber Security incidents/attacks for the Year 2013,2014,2015 and 2016 (till May).

Security Incidents	2013	2014	2015	2016 (till May)
Phishing	955	1122	534	281
Network Scanning/ Probing	3239	3317	3673	225
Virus/ Malicious Code	4160	4307	9830	7680
Website Defacements	24216	25037	26244	11915
Website Intrusion & Malware Propagation	4265	7286	961	852
Others	4484	3610	8213	295
Total	41319	44679	49455	21248

\*\*\*\*\*